being modernised and new production units are being established.

It would not be in public interest to furnish further details.

Non-appointment of selected Candilates in Magadh Gramin Bank, Gaya

. 290. SHRI SAIFUDDIN CHOW-DHURY : Will the Minister of Fl-NANCE be pleased to state :

(a) whether he has received representations from selected candidates of Magadh Gramin Bank, Gaya, about their nonappointment in spite of their selection; and

(b) if so, the steps Government have taken to redress their grievance ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JA-NARDHANA POOJARY): (a) and (b). Yes, Sir. Government have received a memorandum from some persons about their non-appointment in Magadh Gramin Bank, Gaya even though their names appeared in the panel of candidates declared suitable for such appointments.

Regional Rural Banks have been advised to draw up panels of candidates successful in the recruitment tests to the extent of likely number of vacancies plus an additional ten per cent of assessed requirements to provide for contingencies like selected candidates declining offers of appointments, increase in requirements etc.' Such panels are normally valid for one year. Appointments are made from these panels as per the vacancies available during the currency of the panel. Thus, inclusion in the panel of successful candidates does not necessarily amount to guarantee of appointment.

- Setting up of BEL's Unit in West Bengal

291. SHRI AJIT KUMAR SAHA: Will the Minister of DEFENCE be pleased to state: (a) whether Government have taken any decision to set up a unit of Aharat Electronics Limited unit in West Bengal;

(b) if so, the details thereof; and

(c) if not, the reasons therefore ?

THE MINISTER OF DEFENCE (SHRI P V. NARASIMHA RAO): (a) to (c). Several possible sites in the country, including West Bengal, were considered for locating a unit of Bharat Electronics Limited. After taking into account all relevant factors, Government have approved the setting up of new unis of Bharat Electronics Limited at Pauchkula in Haryana and Kotdwar in (Garhwal district of) Uttar Pradesh.

Representation for appointment of Pension Commission

292. SHRI BASUDEB ACHARIA : Will the Minister of FINANCE be pleased to state;

(a) whether Government have received a representation from Central Government pensioners for appointment of a Pension Commission to go into the special problems of pensioners in view of the inability of the successive Pay Commissions to improve their conditions; and

(b) if so, the details of the representation the action Government have taken or propose to take in the matter?

THE MINISTER OR FINANCE(SHKI VISHWANATH PRATAP SINGH) : (a) and (b). Some representations have been received from the Central Government pensioners for setting up of a Pension Commission to go into the problems of pensioners. Pay Commissions examine the pay and allowances, conditions of service and death-cum-retirement benefits of the serving employees. The Fourth Pay Commission is already looking into the pensionary entitlements of the serving Government employees So far as the existing pensioners are concer-